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Title: Need to ensure uninterrupted power supply to the farmers of Tiruchirappalli Parliamentary Constituency, Tamil Nadu.

SHRI P. KUMAR (TIRUCHIRAPPALLI): Mr. Chairman, Sir, Pudukottai district in my parliamentary constituency consists of farmers and agricultural labourers. The total population is nearly 15 lakhs. Most of the people are depending only on agriculture. The total cultivable land is 2,87,475 hectares. Since there is no canal irrigation, they are depending on the rain water and ground water to irrigate their agricultural lands. They are used to get ground water through tube-wells, for which power supply is very necessary. At present, they are getting power supply only for two hours a day instead of nine hours a day, as announced by the State Government.

Due to insufficient power supply, they are unable to continue their agricultural activities, which is the main lifeline of the population. Moreover, the district is not having any major industries, which will provide employment opportunities to the people. Due to insufficient power supply, people are forced to migrate to the adjacent district for want of a job. Such is the pathetic situation of the agriculturists of Pudukottai district.

I would request the Government, through this august House, to direct the State Government to provide uninterrupted power supply to those agriculturists of Pudukottai district to enable them to continue their agricultural activities.